GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2575

TO BE ANSWERED ON THE 14TH DECEMBER, 2021/ AGRAHAYANA 23, 1943 (SAKA) IMPLEMENTATION OF HINDI LANGUAGE

2575. SHRI T.N. PRATHAPAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of the total languages in the country and the language out of them which are facing a threat of extinction, if so, the details thereof and the steps taken by Government to preserve them;
- (b) the languages which are accepted officially and used for official purposes;
- (c) whether there is any language considered or accepted as National Language in India, if so, the details thereof; and
- (d) whether Government has any intention to implement Hindi as National Language, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY KUMAR MISHRA)

(a)The policy of the Government of India is to promote all Indian Languages including endangered languages. The Government of India has initiated a Scheme for Protection and Preservation of Endangered Languages of India. Under this scheme, the Central Institute of Indian Languages (CIIL), Mysore works on protection, preservation and documentation of all the mother tongues/languages of India spoken by less than 10,000 speakers. The scheme currently covers 117 languages. The University Grants Commission has also initiated two schemes for protection of endangered languages, namely 'Funding support to the State Universities for Study and Research in Indigenous and Endangered languages in

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India' and Establishment of Centers for Endangered Languages in Central Universities.

- (b) As per Article 343 (1) of the Constitution, the Official Language of the Union is Hindi in Devnagari script. However, as per Section 3 of the Official Languages Act, 1963, English language continues to be used for Official purposes of the Union in addition to Hindi.
- (c) No Sir, there is no mention of National Language in the Constitution. However, as per Article 351 of the Constitution it shall be the duty of the Union to promote the spread of the Hindi language, to develop it so that it may serve as a medium of expression for all the elements of the composite culture of India.

(d) No Sir.
